NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.A.No. 533/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh

2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09th January 2018, 10.30 A.M.

Name	of the Company	Shree Bahubali Commo	dities Ltd.	
Under Section		230-232		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

1. Mrs. Manju Dhuteria, Advocate, Reditioner.

Any alilis

ORDER

Ld. Counsel for the petitioner is present.

Heard. Reserved for order.

(Jinan K.R.) Member (J)

Sd

(V.P.Singh) Member (J)

8d